

# ORISSA HIGH COURT

## CASES REGISTERED REPORT AS ON :04/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/19770/2025 BLAPL/6901/2025	PRIYABRATA DASH @ SONU VS STATE OF ODISHA	AMULYA RATNA PANDA VS	DHARMASALA /338 /2025 J.M.F.C.,CHANDIKHOLE(Jajapur ) CT/0001096/2025
2	D-BLAPL/19778/2025 BLAPL/6902/2025	BIBHU PRASAD BHUYAN VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	KABISURYANAGAR /540 /2023 A.D.J.,KODALA(Ganjam) ST/0000055/2024
3	D-BLAPL/19212/2025 BLAPL/6903/2025	KANHA @ SATYA PRAKASH NAIK VS STATE OF ODISHA	AMIT KUMAR NATH VS	BANARAPAL /125 /2025 SPECIAL JUDGE (POCSO), ANGUL(Anug Spl/0000037/2025
4	D-BLAPL/19481/2025 BLAPL/6904/2025	BABAJI @ AJIT KUMAR BEHERA VS STATE OF ODISHA	RAKESH BEHERA VS	BANARAPAL /64 /2025 A.D.J.,ANGUL(Anugul ) CT/0000443/2025
5	D-BLAPL/19617/2025 BLAPL/6905/2025	SUNIL KUMAR SABAT VS STATE OF ODISHA	LAMBODOR ACHARI VS	BHANJANAGAR /597 /2025 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAC GR/0001019/2025
6	D-BLAPL/19785/2025 BLAPL/6906/2025	EMMANUEL NNAMANI VS STATE OF ODISHA	SATYABRATA DASH VS	CYBER CRIME AND E.O, BALASORE /4 J.M.F.C.,BALASORE(Baleshwar) CT/0000324/2022
7	D-BLAPL/19459/2025 BLAPL/6907/2025	HAPPY @ PRATYUSH RANJAN NAYAK VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	TANGI (KHURDA) /409 /2025 J.M.F.C,TANGI(Khordha ) GR/0000361/2025
8	D-BLAPL/18306/2025 BLAPL/6908/2025	AZAD ALI VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	/ /0 1ST A.D.J., CUTTACK(Cuttack) 2(A)CC/0000014/2024
9	D-BLAPL/19595/2025 BLAPL/6909/2025	CHARAN BODRA VS STATE OF ODISHA	JAGADIP SAHOO VS	G.R.P.S. /72 /2025 J.M.F.C.,CUTTACK(RURAL)(Cuttack) GR/0000713/2025
10	D-BLAPL/18310/2025 BLAPL/6910/2025	PALASH SINGH ROY @ PALASH SINGH RAY VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	/ /0 1ST A.D.J., CUTTACK(Cuttack) 2(A)CC/0000014/2024
11	D-BLAPL/18912/2025 BLAPL/6911/2025	BHAGABAN MAHANTY VS STATE OF ODISHA	SULOCHANA PATRO VS	PATTAPUR (ASKA) /434 /2021 3RD A.D.J.-CUM-SPL.JUDGE, BERHAMP ST/0000109/2022

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12	D-BLAPL/19213/2025 BLAPL/6912/2025	ROCKY NAIK VS STATE OF ODISHA	AMIT KUMAR NATH VS	BANARAPAL /214 /2025 CIVIL JUDGE (J.D.)-CUM-JMFC,BANARAPAL GR/0000485/2025
13	D-BLAPL/19467/2025 BLAPL/6913/2025	BABULA KARADA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	GARBANDHA /54 /2022 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati) Spl/0000072/2022
14	D-BLAPL/19512/2025 BLAPL/6914/2025	AJADA SINGH @ AZAD SINGH VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	BANDOMUNDA /31 /2025 AD-HOC A.D.J. (FTSC),ROURKELA(Sundergarh) Spl/0000024/2025
15	D-BLAPL/19749/2025 BLAPL/6915/2025	SRIDHAR CHINERA @ BANA CHINERA VS STATE OF ODISHA	ANUPAM RATH VS	MAHILA P.S. BUXIBAZAR /90 /2025 SPECIAL JUDGE (POCSO), CUTTACK(Cuttack) Spl/0000085/2025
16	D-BLAPL/17832/2025 BLAPL/6916/2025	SANJEET HARIJAN VS STATE OF ODISHA	ARIJEET MISHRA VS	BOIPARIGUDA /76 /2025 S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Koraput) GR/0000363/2025
17	D-BLAPL/19659/2025 BLAPL/6917/2025	T. RAMA PATRA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BUGUDA /217 /2025 J.M.F.C,BUGUDA(Ganjam) GR/0000206/2025
18	D-BLAPL/19664/2025 BLAPL/6918/2025	DHUSASHANA TARAI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RAMBHA (KHALLIKOTE) /472 /2025 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALIKOTE GR/0001314/2025
19	D-BLAPL/19860/2025 BLAPL/6919/2025	BANA PARIDA VS STATE OF ODISHA	SEEMA RANJAN MALLICK VS	BAIDESWAR /123 /2023 1ST A.D.J., CUTTACK(Cuttack) ST/0000069/2024
20	D-BLAPL/19814/2025 BLAPL/6920/2025	BIMBADHAR NAYAK VS STATE OF ODISHA	AMITAV TRIPATHY VS	/ /0 J.M.F.C.,DASAPALLA(Nayagarh ) 2(B)CC/0000002/2025
21	D-BLAPL/19817/2025 BLAPL/6921/2025	TARUN MUNDA VS STATE OF ODISHA	SUSHANTA HARICHANDAN VS	SUNDARGARH SADAR /167 /2025 S.D.J.M.-CIVIL JUDGE (SD),SUNDERGARH GR/0000697/2025
22	D-BLAPL/19602/2025 BLAPL/6922/2025	SATYAJIT MALLICK VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	PHULBANI TOWN /212 /2025 S.D.J.M-ADDL. CIVIL JUDGE (JD),PHULBANI CT/0000642/2025
23	D-BLAPL/19667/2025	SUBASH SAHOO	CHIRANJIB ROUT	TALCHER TOWN /782 /2024

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	BLAPL/6923/2025	VS STATE OF ODISHA	VS	S.D.J.M. CIVIL JUDGE (JD),TALCHER(Ar GR/0001412/2024
24	D-BLAPL/19668/2025 BLAPL/6924/2025	SUBASH SAHOO VS STATE OF ODISHA	CHIRANJIB ROUT VS	TALCHER TOWN /118 /2025 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Ar GR/0000243/2025
25	D-BLAPL/19795/2025 BLAPL/6925/2025	PREMANANDA BEHERA VS STATE OF ODISHA	BISWAJIT MOHANTY VS	KHALLIKOTE /517 /2025 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0001375/2025
26	D-BLAPL/19779/2025 BLAPL/6926/2025	REKHA DEVI VS STATE OF ODISHA	SK. ZAFARULLA VS	G.R.P.S. /30 /2025 SPECIAL JUDGE,BHADRAK(Bhadrak ) Spl/0000011/2025
27	D-BLAPL/19780/2025 BLAPL/6927/2025	HARIOM UPADHYAY VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	/ /0 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000024/2025
28	D-BLAPL/19788/2025 BLAPL/6928/2025	BIKRAM BEHERA VS STATE OF ODISHA	SATYABRATA DASH VS	DHARMASALA /338 /2025 J.M.F.C.,CHANDIKHOLE(Jajapur ) CT/0001096/2025
29	D-BLAPL/19827/2025 BLAPL/6929/2025	AMAR PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHALLIKOTE /448 /2025 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0001184/2025
30	D-BLAPL/19691/2025 BLAPL/6930/2025	PREMANANDA NATH VS STATE OF ODISHA	MAHESH SETHI VS	BANAPUR P.S. /151 /2025 J.M.F.C.-CIVIL JUDGE (JD),BANPUR(Kho GR/0000225/2025
31	D-BLAPL/19698/2025 BLAPL/6931/2025	NARAYAN KHAMARI @ MUNA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	NILGIRI /129 /2025 SPECIAL JUDGE (POCSO), BALASORE(E Spl/0000103/2025
32	D-BLAPL/19830/2025 BLAPL/6932/2025	PARSURAM VANUGU @ VANUGU PARUSURAM VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	KORAPUT SADAR /192 /2024 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000130/2024
33	D-BLAPL/19699/2025 BLAPL/6933/2025	SARAT CHANDRA YADAV VS STATE OF ODISHA	RAJESH RANJAN SAHOO VS	SPL.TASK FORCE /7 /2025 J.M.F.C.(IV),CUTTACK(Cuttack) GR/0000270/2025
34	D-BLAPL/19731/2025 BLAPL/6934/2025	MANOJ KHILLO VS	MANORANJAN PADHY VS	PADWA /62 /2025 SPECIAL JUDGE,KORAPUT(Koraput)

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35	D-BLAPL/19837/2025 BLAPL/6935/2025	STATE OF ODISHA DAMU CHALLAN VS	PRANAB KUMAR DAS VS	TR/0000075/2025 CHITRAKONDA /168 /2021 SPECIAL JUDGE,MALKANGIRI(Malkangiri)
36	D-BLAPL/19743/2025 BLAPL/6936/2025	STATE OF ODISHA SUNU @ SUMU SINGH VS	JAYADEBA BEHERA VS	Spl/0000132/2021 KHARABEL NAGAR P.S. /176 /2021 3RD A.D.J., BHUBANESWAR(Khordha )
37	D-BLAPL/19934/2025 BLAPL/6937/2025	STATE OF ODISHA MAN BAHADUR @ RAJA MANN SULTAN VS	MANOJ KUMAR MOHANTY VS	CT/0000110/2021 JHARSUGUDA SADAR /218 /2025 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARSUGUDA
38	D-BLAPL/19771/2025 BLAPL/6938/2025	STATE OF ODISHA RAHUL KUMAR VS	PRANAY KUMAR MAHARAJ VS	CT/0001114/2025 JEYPORE SADAR /93 /2025 SPECIAL JUDGE,JEYPORE(Koraput)
39	D-BLAPL/19775/2025 BLAPL/6939/2025	STATE OF ODISHA PRIYANKA DIGAL VS	MAHES DAS VS	TR/0000022/2025 K.NUAGOAN /107 /2025 SPECIAL JUDGE,BALLIGUDA(Kandhamal)
40	D-BLAPL/19715/2025 BLAPL/6940/2025	STATE OF ODISHA SURENDRA VS	ASIT KUMAR JENA VS	Spl/0000118/2025 MALKANGIRI /99 /2025 S.D.J.M.,MALKANGIRI(Malkangiri )
41	D-BLAPL/19936/2025 BLAPL/6941/2025	STATE OF ODISHA RAJ KISHOR SA VS	MANOJ KUMAR MOHANTY VS	GR/0000132/2025 JHARSUGUDA SADAR /218 /2025 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARSUGUDA
42	D-BLAPL/19719/2025 BLAPL/6942/2025	STATE OF ODISHA RANJU ROUT VS	ANIRUDHA DAS VS	CT/0001114/2025 KAMAKHYANAGAR /108 /2025 S.D.J.M.-CIVIL JUDGE (JD),KAMAKHYANAGAR
43	D-BLAPL/19722/2025 BLAPL/6943/2025	STATE OF ODISHA DEBASISH RANJAN KESHARI VS	SARADA PRASAD DASH VS	GR/0000203/2025 KEONJHAR TOWN /252 /2025 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(Town)
44	D-BLAPL/19726/2025 BLAPL/6944/2025	STATE OF ODISHA NEHERU PADHAN VS	DIBYA PRAKASH MISHRA VS	GR/0000675/2025 RENGALI /16 /2025 A.D.J.,JHARSUGUDA(Jharsuguda )
45	D-BLAPL/19968/2025 BLAPL/6945/2025	STATE OF ODISHA SABIR HUSSAIN VS STATE OF ODISHA	KULDEEP MOHANTY VS	CT/0000149/2025 BHATILI /95 /2025 SPECIAL JUDGE,BARGARH(Bargarh ) Spl/0000024/2025

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46	D-BLAPL/19754/2025 BLAPL/6946/2025	NABIN SAHU VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	//0 SPECIAL JUDGE,NAWAPARA(Nuapada ) SA/0000025/2025
47	D-BLAPL/19821/2025 BLAPL/6947/2025	SHYAM SUNDAR PANGI VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	MALKANGIRI /488 /2023 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000187/2023
48	D-BLAPL/19755/2025 BLAPL/6948/2025	BAIDYA NAG VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	TITILAGARH /13 /2025 SPECIAL JUDGE (POCSO), BALANGIR(B Spl/0000001/2025
49	D-BLAPL/19904/2025 BLAPL/6949/2025	SUSANTA PANDA @ BABANI VS STATE OF ODISHA	KULDEEP MOHANTY VS	RAGHUNATHPALI /19 /2025 AD-HOC A.D.J. (FTSC),ROURKELA(Sund Spl/0000004/2025
50	D-BLAPL/19878/2025 BLAPL/6950/2025	BHIKU JENA VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	BERHAMPUR SADAR /510 /2023 3RD A.D.J.-CUM-SPL.JUDGE, BERHAMP ST/0000175/2024
51	D-BLAPL/19889/2025 BLAPL/6951/2025	BABULU BISHI VS STATE OF ODISHA	MANAS PATI VS	DUNGURIPALI /77 /2025 GRAM NYAYADHISH, DUNGURIPALI(S GR/0000077/2025
52	D-BLAPL/19759/2025 BLAPL/6952/2025	TILU @ SRIKANTA BEHERA VS STATE OF ODISHA	JANMEJAYA KATIKIA VS	MANIABANDHA /82 /2023 A.D.J.,ATHAGARH(Cuttack) ST/0000009/2024
53	D-BLAPL/19809/2025 BLAPL/6953/2025	BALARAM BISOI VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	ORKEL /33 /2025 A.D.J.,MALKANGIRI(Malkangiri ) CT/0000045/2025
54	D-CMAPL/21003/2025 CMAPL/196/2025	ANTARYAMI SAHU VS STATE OF ODISHA	ADV. VS	// () //
55	D-CMP/25448/2025 CMP/980/2025	HARIHAR PATRI VS ADITYA KUMAR KHUNTIA	DEEPALI MAHAPATRA VS	// CIVIL JUDGE (JD),PURI(Puri) CS/0000048/2023
56	D-CMP/25965/2025 CMP/981/2025	PUSPARANI PRADHAN VS RAKESH SAHOO	AKSHAYA KUMAR SAHOO VS	// CIVIL JUDGE (SD),DEOGARH(Debagarh ) CS/0000035/2022
57	D-CMP/25484/2025	AKAR SAHA @ AKATAR SAHA @ AKKUR SAHA	MAHESWAR MOHANTY	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CMP/982/2025	VS MONIKA ROY	VS	ADL. CIVIL JUDGE (SD),BALASORE(Bal CS/0000497/2012
58	D-CMP/21926/2025 CMP/983/2025	PADMANAV SAHOO VS DHRUBA CHARAN PRADHAN	NITYANANDA BEHURIA VS	// CIVIL JUDGE (JR.DIV.),PIPLI(Puri) CS/0000028/2022
59	D-CMP/26045/2025 CMP/984/2025	USHAMANI JENA VS MANO RANJAN MAHAL	DEBASISH SAMAL VS	// 2ND ADDL.CIVIL JUDGE(S.D.),BALASO CS/0000071/2012
60	D-CMP/26321/2025 CMP/985/2025	MANOJ KUMAR AGRAWAL @ SAWADIA VS DEEPAK KUMAR AGRAWAL	BHOJARAJ SETH VS	// DIST.AND SESSIONS JUDGE,BARGARH RFA/0000039/2024
61	D-CMP/26294/2025 CMP/986/2025	LILIBALA SETHI VS SATYA SETHI	PRONOY MOHANTY VS	// ADDL CIVIL JUDGE(JD), RANPUR(Naya CS/0000023/2023
62	D-CMP/25591/2025 CMP/987/2025	BHABAGRAHI BISWAL VS BHAGABAT BISWAL	SAILESH DAS VS	// ADDL CIVIL JUDGE (SD), JAJPUR(Jajapu CS/0000018/2017
63	D-CONTC/20519/2025 CONTC/2922/2025	SALIM KHAN VS PRIYADARSHI SANGRAM KESHARI KHUNTIA , TAHASILDAR,BHADRAK	SK.MD.NAZMUL HAQUE VS	// ()
64	D-CONTC/21034/2025 CONTC/2923/2025	SAROJINEE SAHOO VS MRUTYUNJAY TRIPATHY,OAS	SUBRATA MISHRA VS	// ()
65	D-CONTC/23854/2025 CONTC/2924/2025	SUDIPTA MOHANTY VS PRAVAT KUMAR ROUL,VICE CHANCELLOR,OUAT,BBSR	ADV. VS	// ()
66	D-CONTC/23855/2025 CONTC/2925/2025	AJIT SARANGI VS PRAVAT KUMAR ROUL,VICE CHANCELLOR,OUAT,BBSR	ADV. VS	// ()
67	D-CONTC/23856/2025 CONTC/2926/2025	SUNIL KUMAR JENA VS PRAVAT KUMAR ROUL,VICE CHANCELLOR,OUAT,BBSR	ADV. VS	// ()
68	D-CONTC/23857/2025 CONTC/2927/2025	SUJIT KUMAR DAS VS	ADV. VS	// ()

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69	D-CONTC/23867/2025 CONTC/2928/2025	PRAVAT KUMAR ROUL, VICE CHANCELLOR, OUAT, BBSR KSHIRASINDHU KATA VS KAILASH CHANDRA DAS, ORS	ADV. VS	// // ()
70	D-CONTC/23870/2025 CONTC/2929/2025	BHAMADEI BAG VS KAILASH CHANDRA DAS, ORS	ADV. VS	// // ()
71	D-CONTC/23988/2025 CONTC/2930/2025	PARESHNATH BEHERA VS ARAVIND AGRAWAL, COMMNR. CUM SECY., DEPT. OF HIGHER EDUCATION, ODISHA	SANDHYARANI PANI VS	// // ()
72	D-CONTC/23989/2025 CONTC/2931/2025	TAPASWINI KAR VS ARAVIND AGRAWAL, COMMNR. CUM SECY. DEPT. HIGHER EDUCATION, ODISHA	SANDHYARANI PANI VS	// // ()
73	D-CONTC/23990/2025 CONTC/2932/2025	RUBEN LAKRA VS ARAVIND AGRAWAL, COMMNR. CUM SECY. DEPT. HIGHER EDUCATION, ODISHA	SANDHYARANI PANI VS	// // ()
74	D-CONTC/23996/2025 CONTC/2933/2025	ATULYA KUMAR DIP VS MINARANI MANGAL, OES	ADV. VS	// // ()
75	D-CONTC/24007/2025 CONTC/2934/2025	JAYANTA KUMAR PRADHAN VS UDAYA A. KAOLE, CHIARMAN-CUM-MD, M.C.L., SAMBALPUR	ADV. VS	// // ()
76	D-CONTC/24353/2025 CONTC/2935/2025	DAMAYANTI TAKRI VS PUNYA SALILA SRIVASTAVA, IAS	ADV. VS	// // ()
77	D-CONTC/24365/2025 CONTC/2936/2025	SOHANA PARWIN VS PUNYA SALILA SRIVASTAVA, IAS	ADV. VS	// // ()
78	D-CONTC/24520/2025 CONTC/2937/2025	ASHOKARANI MISHRA VS ASWATHY, S, IAS	ADV. VS	// // ()
79	D-CONTC/25641/2025 CONTC/2938/2025	PRAVAT KUMAR MISHRA VS JAYAPRAKASH NAYAK, DY. DIRECTOR OF MINES, JAJPUR CIRCLE	BIBEKANANDA MAHAPATRA VS	// // ()

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80	D-CONTC/25643/2025 CONTC/2939/2025	SUSANTA KUMAR SWAIN VS SATYABRATA SAHU,ADDL. CHIEF SECY. FOREST ENVIRONMENT AND CLIMATE CHANGE	LAMBIT SENAPATI VS	// 0
81	D-CONTC/25891/2025 CONTC/2940/2025	KEDAR MISHRA VS ASWATHI S, IAS	ADV VS	// 0
82	D-CONTC/26190/2025 CONTC/2941/2025	TAPAS KUMAR BEHERA VS DR.RAMESH CHANDRA SAHOO, C.D.M AND P.H.O, BALANGIR	ADV VS	// 0
83	D-CONTC/26342/2025 CONTC/2942/2025	SATISH CHANDRA RAY VS SATYABRAT SAHU,IAS	HIMANSU BHUSAN SUTAR VS	// 0
84	D-CONTC/26370/2025 CONTC/2943/2025	GOURI SHANKAR KEDIA VS ER.SIMIT DAS,ASSESSING OFFICER-CUM-SUPERINTENDING ENGINEER(I/C),TPCODL,BBSR,KHURDHA	ADV. VS	// 0
85	D-CONTC/26374/2025 CONTC/2944/2025	JYOTIRANJAN PRADHAN VS YOGESH BAHADUR KHURANIA,IPS	ADV. VS	// 0
86	D-CONTC/26375/2025 CONTC/2945/2025	MAHIMA PRASAD SAHOO VS YOGESH BAHADUR KHURANIA,IPS	ADV. VS	// 0
87	D-CONTC/26377/2025 CONTC/2946/2025	GAUTAM PRADHAN VS YOGESH BAHADUR KHURANIA,IPS	ADV. VS	// 0
88	D-CONTC/26416/2025 CONTC/2947/2025	PRABHATI MEHER VS DR RAMESH CHANDRA SAHU, C.D.M AND P.H.O,BALANGIR	ADV VS	// 0
89	D-CONTC/23699/2025 CONTC/2948/2025	KRUSHNA CHANDRA BARIK VS DEO RANJAN KUMAR SINGH,COMMNR.-CUM-SECY., DEPT. OF REVENUE AND D.M, ODISHA	PRASANNA KUMAR PANDA VS	// 0
90	D-CONTC/23703/2025 CONTC/2949/2025	NAKUL ROUT VS DEO RANJAN KUMAR SINGH,COMMNR. CUM SECY., DEPT. OF REVENUE AND D.M, ODISHA	PRASANNA KUMAR PANDA VS	// 0
91	D-CONTC/24611/2025	PANU CHARAN JENA	ADV.	//

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	CONTC/2950/2025	VS ABNIASH KUMAR NAHAR,TAHASILDAR,JAGANNATHPRASAD	VS	0 //
92	D-CONTC/24633/2025 CONTC/2951/2025	MADHABANANDA SAHOO VS VISHAL KUMER DEV,PRINCIPAL SECY., DEPT. OF ENERGY, BBSR	ADV. VS	// 0 //
93	D-CONTC/24653/2025 CONTC/2952/2025	BIPIN BIHARI KALO VS DEORANJAN KUMAR SINGH,IAS	ADV. VS	// 0 //
94	D-CONTC/22477/2025 CONTC/2953/2025	CHANCHAL SAHU VS SACHIN PAWAR,IAS	SATRUGHNA DASH (A) VS	// 0 //
95	D-CONTC/24656/2025 CONTC/2954/2025	NAMITA MISHRA VS SHALINI PANDIT,IAS	KUNAL KUMAR SWAIN VS	// 0 //
96	D-CONTC/24695/2025 CONTC/2955/2025	DR.BIJAY KUMAR MOHANTY VS BISHNUPADA SETHI,IAS	ADV. VS	// 0 //
97	D-CONTC/24938/2025 CONTC/2956/2025	BISWANATH BEHERA VS SALINI PANDIT,IAS	ADV. VS	// 0 //
98	D-CONTC/24941/2025 CONTC/2957/2025	KAILASH CHANDRA DEO VS ARVIND AGARWAL,IAS	ADV. VS	// 0 //
99	D-CONTC/26444/2025 CONTC/2958/2025	BIRA HANUMAN RICE MILL, KENDRAPARA VS SMRUTI RANJAN PRADHAN,IAS	ADV. VS	// 0 //
100	D-CONTC/20167/2025 CONTC/2959/2025	RAGHUNATH BEHERA VS SALINI PANDIT,I.A.S.	ADV. VS	// 0 //
101	D-CONTC/21023/2025 CONTC/2960/2025	RAMESH CHANDRA MOHANTY VS SHALINI PANDIT,IAS	ADV. VS	// 0 //
102	D-CONTC/26697/2025 CONTC/2961/2025	MANDAKINI DEI VS	ADV. VS	// 0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
103	D-CRLA/19251/2025 CRLA/764/2025	PRASANTA KUMAR MOHANTY,DIST. EDUCATION OFFICER,KORAPUT GUDDU RAJBHAR VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	// BAIDYANATHPUR /393 /2024 SPECIAL JUDGE(POCSO), BERHAMPUR Spl/0000129/2024
104	D-CRLA/19274/2025 CRLA/765/2025	SANJAY KUMAR SAHOO VS STATE OF ODISHA(VIG.)	DEBA PRASAD DAS VS	CUTTACK VIGILANCE /29 /2007 SPL.JUDGE (VIG),CUTTACK(Cuttack) TR/0000071/2009
105	D-CRLA/19343/2025 CRLA/766/2025	BARUNA BHOI VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	BANARAPAL /136 /2020 AD-HOC A.D.J.(FTSC),ANGUL(Anugul ) Spl/0000031/2020
106	D-CRLA/19433/2025 CRLA/767/2025	JUDHISTIRA@YUDHISTIRA SAHOO@PENDU VS STATE OF ODISHA	RAKESH BEHERA VS	KANIHA /319 /2021 A.D.J.,TALCHER(Anugul ) Spl/0000003/2022
107	D-CRLA/19678/2025 CRLA/768/2025	SUKURA SING VS STATE OF ODISHA	KULDEEP MOHANTY VS	REMUNA /116 /2023 SPECIAL JUDGE (POCSO), BALASORE(E) Spl/0000179/2023
108	D-CRLA/19810/2025 CRLA/769/2025	MANTU@SUKUMAR SING VS STATE OF ODISHA	KULDEEP MOHANTY VS	BERHAMPUR /69 /2024 SPECIAL JUDGE (POCSO), BALASORE(E) Spl/0000098/2024
109	D-CRLA/12697/2025 CRLA/770/2025	KALIA@PRASANTA SAHU@PRASANT KUMAR SAHU VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	JALESWAR /152 /2025 SPECIAL JUDGE,BALASORE(Baleshwar) Spl/0000028/2025
110	D-CRLA/17806/2025 CRLA/771/2025	BLARAM@BALIA@BALARAM BEHERA VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	GANGAPUR (ASKA) /24 /2014 A.D.J.,ASKA(Ganjam) ST/0000120/2014
111	D-CRLA/18935/2025 CRLA/772/2025	JUDHISTEER PATEL@JUDHISTIR PATEL @ SARAT VS STATE OF ODISHA	TIRTH KUMAR SAHU VS	TITILAGARH /230 /2024 SPECIAL JUDGE, TITLAGARH(Balangir) Spl/0000033/2024
112	D-CRLLP/18299/2025 CRLLP/50/2025	STATE OF ODISHA VS TAPASWINI SAHU	PARTHA SARATHI NAYAK ,A.G.A VS	BANTALA /32 /2024 A.D.J.,ANGUL(Anugul ) CT/0000175/2024
113	D-CRLMA/19570/2025 CRLMA/89/2025	JYOTI RANJAN PATTANAIAK VS STATE OF ODISHA	PURNA CHANDRA DAS VS	DELANGA /312 /2024 J.M.F.C.,PIPILI(Puri) GR/0000644/2024

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-CRLMC/19488/2025 CRLMC/2412/2025	RAM CHANDRA DEHURY @ RAMA DEHURY VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	ANANDAPUR /178 /2021 S.D.J.M.-CIVIL JUDGE (JD),ANANDPUR GR/0000198/2021
115	D-CRLMC/19352/2025 CRLMC/2413/2025	KANHU CHARAN PATRA VS A.O, GHUMSUR SOUTH DIVISION, BHANJANAGAR	LAMBODOR ACHARI VS	/ /0 J.M.F.C.-CIVIL JUDGE (JD),SORODA(Gar Mcc/0000003/2025
116	D-CRLMC/19572/2025 CRLMC/2414/2025	NIRUPAMA SAHOO VS STATE OF ODISHA	SURENDRA KUMAR BISWAL VS	KEONJHAR TOWN /101 /2016 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(D GR/0000451/2016
117	D-CRLMC/19631/2025 CRLMC/2415/2025	DEEPAK KUMAR JENA VS STATE OF ODISHA	B.N.MOHANTY VS	BADACHANA /87 /2020 J.M.F.C.,CHANDIKHOLE(Jajapur ) CT/0000510/2020
118	D-CRLMC/19635/2025 CRLMC/2416/2025	DEEPAK KUMAR JENA VS STATE OF ODISHA	BIRANCHI NARAYAN MOHANTY VS	SINGHADWAR PS /40 /2020 S.D.J.M.,PURI(Puri) GR/0001146/2020
119	D-CRLMC/19728/2025 CRLMC/2417/2025	SUKANTA JENA @ KISHORE JENA VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	RAJKANIKA /72 /2014 DIST.&SESSIONS JUDGE,KENDRAPARA TR/0000069/2025
120	D-CRLMC/14667/2025 CRLMC/2418/2025	SASHI SEKHAR BEHERA VS STATE OF ODISHA	SIBADUTTA RAMAPRASAD MISHRA VS	BALIANTA P.S. /8 /2024 J.M.F.C.,BHUBANESWAR(Khordha ) ICC/0006053/2023
121	D-CRLMC/18660/2025 CRLMC/2419/2025	NARESH KUMAR SENAPATI VS STATE OF ODISHA	SIDDHANT SARANGI VS	RANPUR /177 /2022 J.M.F.C.,RANPUR(Nayagarh ) GR/0000265/2022
122	D-CRLMC/19243/2025 CRLMC/2420/2025	RADHAKANT PARIDA@RADHAKANTA PARIDA VS STATE OF ODISHA(VIG.)	JYOTI RANJAN DEO VS	VIGILANCE PS (BERHAMPUR) /24 /2022 SPECIAL JUDGE (VIG),BERHAMPUR(Ga MIS.CASE/0000041/2023
123	D-CRLMC/19369/2025 CRLMC/2421/2025	MANJULATA SWAIN VS STATE OF ODISHA	SUBASH CHANDRA SAHOO VS	BARANGA /116 /2015 J.M.F.C.(II),CUTTACK(Cuttack) GR/0001816/2015
124	D-CRLMC/14611/2025 CRLMC/2422/2025	M. MADHUSUDAN REDDY VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	NIHALPRASAD /116 /2025 J.M.F.C.,GONDIA(Dhenkanal) GR/0000273/2025
125	D-CRLMC/19538/2025	SUBHA KUMAR BANERJEE	PURNA CHANDRA BEHERA	/ /

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLMC/2423/2025	VS CENTRAL BUREAU OF INVESTIGATION	VS	SPECIAL JUDGE (CBI-I -CUM-PMLA),BH TR/0000003/2023
126	D-CRLMC/19669/2025 CRLMC/2424/2025	SUMANTA KUMAR NAYAK VS STATE OF ODISHA	SATYA RANJAN MULIA VS	KHANDAGIRI P.S. /465 /2024 3RD A.D.J., BHUBANESWAR(Khordha ) CRMC/0000176/2024
127	D-CRLMC/19836/2025 CRLMC/2425/2025	SK.AKTAR ALI VS STATE OF ODISHA	JAGABANDHU ROUT VS	BHADRAK TOWN /146 /2023 S.D.J.M.,BHADRAK(Bhadrak ) GR/0000585/2023
128	D-CRLMC/19706/2025 CRLMC/2426/2025	PANKAJ SAHU VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	JHARPOKHARIA /14 /2023 J.M.F.C.,BARIPADA(Mayurbhanj) CT/0000047/2023
129	D-CRLMC/20030/2025 CRLMC/2427/2025	PRASHANTA KUMAR DASH VS RUPANJALI SAHU	RAJJEET ROY VS	// DISTRICT & SESSIONS JUDGE,BERHAM CRA/0000085/2024
130	D-CRLMC/20039/2025 CRLMC/2428/2025	FALCON CONSULTANCY PVT LTD VS RUPANJALI SAHU	RAJJEET ROY VS	// DISTRICT & SESSIONS JUDGE,BERHAM CRA/0000086/2024
131	D-CRLMP/19333/2025 CRLMP/800/2025	PARBATI PRADHAN VS STATE OF ODISHA	CHINMAYI TRIPATHY VS	// () //
132	D-CRLMP/19394/2025 CRLMP/801/2025	JASOBANTA PRADHAN VS STATE OF ODISHA	TUSAR KANTA SAHOO VS	//0 () //
133	D-CRLMP/19388/2025 CRLMP/802/2025	BALKRISHNA PANIGRAHY VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 () //
134	D-CRLMP/19398/2025 CRLMP/803/2025	SAMBIT SHUBHADARSHAN BASTIA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 () //
135	D-CRLMP/17689/2025 CRLMP/804/2025	KEDARNATH SHARMA VS STATE OF ODISHA	KAPILA CHARAN NAYAK VS	//0 () //
136	D-CRLMP/19578/2025 CRLMP/805/2025	SATYANARAYAN MISHRA VS	SANGRAM KESHARI MISHRA VS	//0 ()

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
137	D-CRLMP/19395/2025 CRLMP/806/2025	STATE OF ODISHA SITARAM NAYAK VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	// / /0 ()
138	D-CRLMP/19291/2025 CRLMP/807/2025	STATE OF ODISHA KHETRAMOHAN SETHI VS STATE OF ODISHA	SARADA PRASAD DASH VS	// TIRTOL /497 /2024 ()
139	D-CRLMP/19401/2025 CRLMP/808/2025	STATE OF ODISHA KUMARI K VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	// / /0 ()
140	D-CRLREV/19204/2025 CRLREV/336/2025	STATE OF ODISHA SIBASISH @ SUBASISH DAS @ TIKINA VS STATE OF ODISHA	DEVASHIS PANDA VS	// GHASIPURA /298 /2024 A.D.J.,ANANDAPUR(Kendujhar) ST/0000091/2024
141	D-CRLREV/19085/2025 CRLREV/337/2025	STATE OF ODISHA ABHIJIT NAYAK@GULU VS STATE OF ODISHA	SITIKANTA MISHRA VS	// / /0 DISTRICT & SESSIONS JUDGE,JAGATSI CRA/0000054/2023
142	D-EXP/17513/2025 EXP/6/2025	STATE OF ODISHA SATYASAI CONSTRUCTION, JAJPUR VS STATE OF ODISHA	KISHORE KUMAR JENA VS	// / /0 //
143	D-LAA/24128/2025 LAA/33/2025	STATE OF ODISHA GOPAL CHANDRA SAHOO VS THE LAND ACQUISITION OFFICER,KHURDA ROAD-BOLANGIR NEW B.G. RAIL LINK PROJECT,NAYAGARH	ABHAYA KUMAR SHARMA VS	// // THE PO, LAR AND R AUTHORITY, CUTTACK LA/0000257/2023
144	D-MACA/22143/2025 MACA/742/2025	STATE OF ODISHA ICICI LOMBARD GENERAL INSURANCE CO. LTD.,BBSR VS TUNI PATRA	RIMJHIMBALA PATI VS	// // A.D.J.,DHENKANAL(Dhenkanal) Mac/0000296/2015
145	D-MACA/23922/2025 MACA/743/2025	STATE OF ODISHA M/S. RELIANCE GENERAL INSURANCE CO.LTD., BBSR VS RABI NARAYAN NAIK	GIRIJA PRASAD DUTTA VS	// // IV M.A.C.T,CUTTACK(Cuttack) Mac/0001130/2021
146	D-MACA/23881/2025 MACA/744/2025	STATE OF ODISHA PADMABATI NAIK VS SATYANARAYAN PRADHAN	BIRANCHI NARAYAN RATH VS	// // 3RD M.A.C.T.,JHARSUGUDA(Jharsuguda) Mac/0000009/2023
147	D-MACA/23938/2025 MACA/745/2025	STATE OF ODISHA D.M.,ORIENTAL INSURANCE CO. LTD.,BALANGIR VS PARBATI MAJHI	GIRIJA PRASAD DUTTA VS	// // 1ST M.A.C.T., BHAWANIPATNA(Kalahandi) Mac/0000049/2022

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
148	D-MACA/23934/2025 MACA/746/2025	BAJAJ ALLIANZ INSURANCE CO. LTD,BBSR VS GHANSYAM PRUSTY	GIRIJA PRASAD DUTTA VS	// III M.A.C.T.,BHUBANESWAR(Khordha ) Mac/0000379/2011
149	D-MACA/23969/2025 MACA/747/2025	D.M., NATIONAL INSURANCE CO. LTD.,CUTTACK VS SAROJINI NEGI	PRASANTA KUMAR MAHALI VS	// 2ND A.D.J.,ROURKELA(Sundargarh) Mac/0000134/2011
150	D-MACA/23970/2025 MACA/748/2025	D.M., M/S. NEW INDIA ASSURANCE CO.LTD., BALASORE VS BISWAJIT BARIK	NAYAN BEHARI DAS VS	// 1ST M.A.C.T.,BHADRAK(Bhadrak ) Mac/0000186/2021
151	D-MACA/23953/2025 MACA/749/2025	DIVISIONAL MANAGER, M/S NATIONAL INSURANCE CO. LTD., CUTTACK VS PRASADINI SUKLA	NAYAN BEHARI DAS VS	// 1ST M.A.C.T., JAGATSINGHPUR(Jagatsin Mac/0000500/2011
152	D-MACA/23965/2025 MACA/750/2025	MANAGER LEGAL M/S NEW INDIA ASSURANCE CO.LTD, KHURDA VS PURNA CHANDRA NAYAK	NAYAN BEHARI DAS VS	// III M.A.C.T.,BHUBANESWAR(Khordha ) Mac/0000095/2023
153	D-MACA/23972/2025 MACA/751/2025	DIVISIONAL MANAGER, NATIONAL INSURANCE CO.LTD,KHURDA VS RAJALAXMI RAULO	PRASANTA KUMAR MAHALI VS	// III M.A.C.T.,BHUBANESWAR(Khordha ) Mac/0000181/2018
154	D-MACA/24173/2025 MACA/752/2025	D.M.,NEW INDIA ASSURANCE CO. LTD.,JAJPUR VS SMRUTILIPSA PATRA	PRAKASH KUMAR MOHANTY VS	// 5TH M.A.CT.,ANANDAPUR(Kendujhar) MACT/0000031/2023
155	D-MACA/24660/2025 MACA/753/2025	CHINMAYA PRADHAN VS SUDHANSU KUMAR RATH	BIRANCHI NARAYAN RATH VS	// II MACT (SD),BERHAMPUR(Ganjam) Mac/0000034/2023
156	D-MACA/24165/2025 MACA/754/2025	M/S.NATIONAL INSURANCE COMPANY.LTD,CUTTACK VS RATNAKAR BEHERA	PRAKASH KUMAR MOHANTY VS	// 1ST M.A.C.T., JAGATSINGHPUR(Jagatsin Mac/0000094/2021
157	D-MACA/24490/2025 MACA/755/2025	RAJENDRA KUMAR SWAIN VS S. REENA PRUSTY	DHANANJAYA MUND VS	// A.D.J.,NAWARANGPUR(Nabarangapur ) Mac/0000007/2021
158	D-MACA/24706/2025 MACA/756/2025	RUPAKANTI PATEL VS GELABATI SAHOO	JAGABANDHU SAHU VS	// 2ND A.D.J., BALANGIR(Balangir) Mac/0000002/2024
159	D-MATA/23580/2025	SHARMISTHA SENAPATI	RAJU KUMAR SATPATHY	//

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	MATA/260/2025	VS ANANDAGOPAL PANDA	VS	JUDGE FAMILY COURT,CUTTACK(Cuttack) CP/000044/2018
160	D-RSA/21524/2025 RSA/321/2025	AMRUT JAGAT @ GOND VS PADMA JAGAT @ GOND	TIKERAM MEHER VS	// A.D.J.,PADAMPUR(Bargarh ) RFA/000016/2023
161	D-RSA/24342/2025 RSA/322/2025	ZUBEIDA BEGUM VS STATE OF ODISHA	DAYANIDHI MISHRA VS	// DIST.& SESSIONS JUDGE,RAYAGADA(Odisha) RFA/000052/2022
162	D-RSA/26524/2025 RSA/323/2025	SK. JAMU VS MOHAMMAD EKRAM KHAN	SUKANTA KUMAR NAYAK VS	// DISTRICT & SESSIONS JUDGE,BHADRAKALING RFA/000050/2023
163	D-RSA/24084/2025 RSA/324/2025	KRUSHNA CHANDRA SINGH VS PURNA CHANDRA SAHU	SOUGAT DASH VS	// A.D.J.,BARIPADA(Mayurbhanj) RFA/000074/2017
164	D-RSA/24955/2025 RSA/325/2025	SANTANU KUMAR BISWAL VS PRAVABATI PATI	AMIT PRASAD BOSE VS	// 3RD ADDL DISTRICT JUDGE, BALASOR RFA/0000131/2015
165	D-RVWPET/25049/2025 RVWPET/168/2025	BICHITRANANDA PATRA VS STATE OF ODISHA	MANAS RANJAN SATPATHY VS	// () //
166	D-TRP(C)/26322/2025 TRP(C)/198/2025	SUPRABHA SAHU @ SUPRAVA SAHU VS ASHOK KUMAR SAHOO	JAGAJIT PANDA VS	// JUDGE, FAMILY COURT, NAYAGARH(Nayagarh) CP/000058/2025
167	D-TRP(C)/26574/2025 TRP(C)/199/2025	NILIMA TRIPATHY VS RADHAMOHAN TRIPATHY	SUNITA NANDA VS	// JUDGE FAMILY COURT,PURI(Puri) CP/0000102/2024
168	D-WA/25163/2025 WA/1030/2025	PARESH KANTA BISWAL VS STATE OF ODISHA	ATUL TRIPATHY VS	// () //
169	D-WA/26691/2025 WA/1031/2025	STATE OF ODISHA VS SRIDHAR PRASAD JENA	SASWAT DAS,A.G.A VS	// () //
170	D-WA/19404/2025 WA/1032/2025	STATE OF ODISHA VS	SASWAT DAS,A.G.A VS	// ()

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171	D-WA/19432/2025 WA/1033/2025	SUBASH KUMAR SAHOO STATE OF ODISHA VS PRADIP KUMAR DAS MOHAPATRA	SASWAT DAS,A.G.A VS	// // ()
172	D-WA/19440/2025 WA/1034/2025	STATE OF ODISHA VS AMRUT KUMAR DAS	SASWAT DAS,A.G.A VS	// // ()
173	D-WA/19436/2025 WA/1035/2025	STATE OF ODISHA VS JAYAKRUSHNA GHOSH	SASWAT DAS,A.G.A VS	// // ()
174	D-WP(C)/25371/2025 WP(C)/18283/2025	EXECUTIVE ENGINEER ELECTRICAL, TPSODL,PHULBANI VS ANUP KUMAR JENA	SURESH CHANDRA DASH VS	// // ()
175	D-WP(C)/23474/2025 WP(C)/18284/2025	M/S SAHOO SUPPLY AGENCY,BALASORE VS CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS,NEW DELHI	CHITRASEN PARIDA VS	// // ()
176	D-WP(C)/25761/2025 WP(C)/18285/2025	SUDHANSU SEKHAR ROUSTRAY VS UNION OF INDIA	BASUDEV PUJARI VS	// // ()
177	D-WP(C)/23599/2025 WP(C)/18286/2025	SURYA NARAYAN SAMAL VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// // ()
178	D-WP(C)/25328/2025 WP(C)/18287/2025	ARAVINDA BEHERA VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// // ()
179	D-WP(C)/26458/2025 WP(C)/18288/2025	ISWARA PANDA VS STATE OF ODISHA	INDRAMANI SAHOO VS	// // ()
180	D-WP(C)/25692/2025 WP(C)/18289/2025	M/S. KALINGA PAPER MART, SUNDERGARH VS COMMISSIONER OF CT AND GST, CUTTACK	CHITTA RANAJAN DAS VS	// // ()
181	D-WP(C)/26464/2025 WP(C)/18290/2025	BHIMASEN SAMAL VS STATE OF ODISHA	INDRAMANI SAHOO VS	// // ()

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
182	D-WP(C)/23750/2025 WP(C)/18291/2025	PRATIMARANI GHOSAL VS STATE OF ODISHA	UMAKANT SAHOO VS	// 0 //
183	D-WP(C)/26248/2025 WP(C)/18292/2025	JITEN BEHERA VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	// 0 //
184	D-WP(C)/26238/2025 WP(C)/18293/2025	DR.RAMAKANTA PANDA VS STATE OF ODISHA	SISIR KUMAR PUROHIT VS	// 0 //
185	D-WP(C)/25552/2025 WP(C)/18294/2025	NALANDA INSTITUTE OF TECHNOLOGY, BBSR VS STATE OF ODISHA	DEVI PRASAD DASH VS	// 0 //
186	D-WP(C)/26567/2025 WP(C)/18295/2025	MADHUSMITA MOHANTY VS STATE OF ODISHA	TARUN PATNAIK VS	// 0 //
187	D-WP(C)/26490/2025 WP(C)/18296/2025	JOGESWAR SAGRIA VS STATE OF ODISHA	INDRAMANI SAHOO VS	// 0 //
188	D-WP(C)/25298/2025 WP(C)/18297/2025	JITENDRA SAMAL VS STATE OF ODISHA	SUBHASREE MOHANTY VS	// 0 //
189	D-WP(C)/25823/2025 WP(C)/18298/2025	KALAKAR MAHANTA VS STATE OF ODISHA	TUSAR KANTA MAHANTA VS	// 0 //
190	D-WP(C)/23948/2025 WP(C)/18299/2025	BISWAJIT PARIJA VS BOARD OF SECONDARY EDUCATION , CUTTACK	SUBHADUTTA ROUSTRAY VS	// 0 //
191	D-WP(C)/26128/2025 WP(C)/18300/2025	BALDEV PRASAD KARMI VS UNION OF INDIA	HIMANSHU SEKHAR MISHRA VS	// 0 //
192	D-WP(C)/25881/2025 WP(C)/18301/2025	BHAGABAN KHARA VS THE ASST COMMISSIONER GST AND CENTRAL EXCISE, RAYAGADA DIVISION	BHABANI PRASAD MOHANTY VS	// 0 //
193	D-WP(C)/25738/2025	DILLIP KUMAR JENA	GOURAV MOHANTY	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/18302/2025	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/26112/2025 WP(C)/18303/2025	DR. KALYAN KUMAR GUPTA VS STATE OF ODISHA	PRABIN DAS VS	// 0 //
195	D-WP(C)/23981/2025 WP(C)/18304/2025	M/S HIM INDUSTRIES, BAHUGRAM, CUTTACK VS THE DISTRICT CONSUMER DISPUTE REDRESSAL COMMISSION, KHURDA	SUVENDU KUMAR SETHI VS	// 0 //
196	D-WP(C)/25912/2025 WP(C)/18305/2025	MANOJ KUMAR PRADHAN VS STATE OF ODISHA	BIYOTKESH MOHANTY VS	// 0 //
197	D-WP(C)/24085/2025 WP(C)/18306/2025	M/S NANDIGHOSH NETWORK PVT LTD.,BBSR VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
198	D-WP(C)/26107/2025 WP(C)/18307/2025	SHYAMANANDA JENA VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	// 0 //
199	D-WP(C)/25989/2025 WP(C)/18308/2025	MANOJ KUMAR SABAR VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// 0 //
200	D-WP(C)/26559/2025 WP(C)/18309/2025	PRIYABRATA PATTANAIAK VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
201	D-WP(C)/25230/2025 WP(C)/18310/2025	ANSHUMAN NAYAK VS THE STATE OF ODISHA	ARNAV BEHERA VS	// 0 //
202	D-WP(C)/25144/2025 WP(C)/18311/2025	MAHODADHI BUILDERS PVT. LTD., KHURDA VS SECRETARY, ODISHA REAL ESTATE REGULATORY AUTHORITY, BBSR	SURYAKANTA DASH VS	// 0 //
203	D-WP(C)/25000/2025 WP(C)/18312/2025	URMILA DEVI VS STATE OF ODISHA	RABINDRA KUMAR SAHOO VS	// 0 //
204	D-WP(C)/25886/2025 WP(C)/18313/2025	GUPTA CHANDRA BIDIKA VS	SUSANTA KUMAR ROUT VS	// 0

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205	D-WP(C)/26000/2025 WP(C)/18314/2025	UNION OF INDIA BUSA DEBARAJ VS STATE OF ODISHA	ASHOK DAS VS	// // 0 //
206	D-WP(C)/25954/2025 WP(C)/18315/2025	ARUNA SAMANTARAY VS ADDL. TAHASILDAR, ERSAMA	BHABANI SANKAR DAS VS	// 0 //
207	D-WP(C)/26254/2025 WP(C)/18316/2025	MAHENDRA PATRA VS STATE OF ORISSA	DHANESWAR BEHERA VS	// 0 //
208	D-WP(C)/25964/2025 WP(C)/18317/2025	KHIRASINDHU PUNJI VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// 0 //
209	D-WP(C)/25089/2025 WP(C)/18318/2025	INDUMATI DASH VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
210	D-WP(C)/26255/2025 WP(C)/18319/2025	NABIN CHANDRA MOHANTA VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
211	D-WP(C)/25986/2025 WP(C)/18320/2025	GOURANGA MAJHI VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// 0 //
212	D-WP(C)/26085/2025 WP(C)/18321/2025	PADMINI BALA VS STATE OF ODISHA	ABHAYA KUMAR PARIDA VS	// 0 //
213	D-WP(C)/25997/2025 WP(C)/18322/2025	BUDHU NAIK VS THE REGISTRAR, OUAT, BBSR	SANJIB MOHANTY VS	// 0 //
214	D-WP(C)/25310/2025 WP(C)/18323/2025	PRATAP PARIDA VS UNION OF INDIA	PRONOY MOHANTY VS	// 0 //
215	D-WP(C)/26287/2025 WP(C)/18324/2025	BHABAGRAHI PATRA VS STATE OF ODISHA	TUSAR KANTA MAHANTA VS	// 0 //

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216	D-WP(C)/25369/2025 WP(C)/18325/2025	THE EXECUTIVE ENGINEER ELECTRICAL, TPSODL,PHULBANI VS RABINDRA KUMAR CHOUDHURY	SURESH CHANDRA DASH VS	// 0 //
217	D-WP(C)/25660/2025 WP(C)/18326/2025	LAL MOHAN DAS VS COMMISSIONER, GST AND CENTRAL EXCISE, ROURKELA COMMISSIONERATE	ASIT KUMAR DASH VS	// 0 //
218	D-WP(C)/26167/2025 WP(C)/18327/2025	ASWINI KUMAR SAMANTRAY VS STATE OF ODISHA	RAMAKRISHNA BISOI VS	// 0 //
219	D-WP(C)/26062/2025 WP(C)/18328/2025	PRABHAKAR PRADHAN VS STATE OF ODISHA	SIBA PRASAD SWAIN VS	// 0 //
220	D-WP(C)/25671/2025 WP(C)/18329/2025	SARAT KUMAR MISHRA VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
221	D-WP(C)/26170/2025 WP(C)/18330/2025	JAGABANDHU SAHOO VS CHAIRMAN CUM MANAGING DIRECTOR OSRTC BBSR	KAMALAKANTA NAYAK VS	// 0 //
222	D-WP(C)/26291/2025 WP(C)/18331/2025	NARUGOPAL DAS VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //
223	D-WP(C)/26194/2025 WP(C)/18332/2025	ASWINI KUMAR SWAIN VS CHAIRMAN CUM MANAGING DIRECTOR, OSRTC, BBSR	KAMALAKANTA NAYAK VS	// 0 //
224	D-WP(C)/26206/2025 WP(C)/18333/2025	MD. ARIF VS COLLECTOR CUM DIST.MAGISTRATE, NUAPADA	ARUN KUMAR PATRA VS	// 0 //
225	D-WP(C)/26058/2025 WP(C)/18334/2025	RABINDRA SAHU VS STATE OF ODISHA	SIBA PRASAD SWAIN VS	// 0 //
226	D-WP(C)/26329/2025 WP(C)/18335/2025	KALYANI ROUT VS STATE OF ODISHA	RABINDRA KUMAR RAUTARAY VS	// 0 //
227	D-WP(C)/26186/2025	PRIYADARSANI RATH	SANJIB MOHANTY	//

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	WP(C)/18336/2025	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/26477/2025 WP(C)/18337/2025	ASUTOSH MAJHI VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
229	D-WP(C)/26189/2025 WP(C)/18338/2025	HINDUSTAN PETROLEUM CORPORATION LTD., BBSR VS UCO BANK, ASSET MANAGEMENT BRANCH, BBSR	SOUMYA DEV RAY VS	// 0 //
230	D-WP(C)/26480/2025 WP(C)/18339/2025	MINATI KUMARI TRIPATHY VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
231	D-WP(C)/24528/2025 WP(C)/18340/2025	TARULATA DAS VS THE COMMISSIONER CUM SECRETARY TO GOVT.,BBSR	SANDHYARANI PANI VS	// 0 //
232	D-WP(C)/26529/2025 WP(C)/18341/2025	HARIHAR MOHANTY VS STATE OF ODISHA	DEBASIS ROUT VS	// 0 //
233	D-WP(C)/26333/2025 WP(C)/18342/2025	ARATI SETHY VS STATE OF ODISHA	RABINDRA KUMAR RAUTRAY VS	// 0 //
234	D-WP(C)/26615/2025 WP(C)/18343/2025	BIJAY KUMAR SINGH VS STATE OF ORISSA	ARUN KUMAR PATRA VS	// 0 //
235	D-WP(C)/23347/2025 WP(C)/18344/2025	LINGARAJ PANDA VS STATE OF ODISHA	BIREN SANKAR TRIPATHY VS	// 0 //
236	D-WP(C)/26694/2025 WP(C)/18345/2025	BIDYARANI DAS VS STATE OF ODISHA	PRABIN DAS VS	// 0 //
237	D-WP(C)/26335/2025 WP(C)/18346/2025	PRATIMA SAHOO VS STATE OF ODISHA	RABINDRA KUMAR RAUTARAY VS	// 0 //
238	D-WP(C)/24000/2025 WP(C)/18347/2025	NARAYAN KUMAR ROUT VS	BIREN SANKAR TRIPATHY VS	// 0

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239	D-WP(C)/24530/2025 WP(C)/18348/2025	STATE OF ODISHA HAMID HASAN KHAN VS THE COMMISSIONER CUM SECRETARY, BBSR	SANDHYARANI PANI VS	// // 0 //
240	D-WP(C)/25212/2025 WP(C)/18349/2025	A.MANIKANTHA DAS VS STATE OF ODISHA	KULADA NANDA DAS VS	// 0 //
241	D-WP(C)/25541/2025 WP(C)/18350/2025	JAYADEV NAIK VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //
242	D-WP(C)/25218/2025 WP(C)/18351/2025	RAHUL KUMAR SATAPATHY VS THE COMMISSIONER GST, CENTRAL EXCISE AND CUSTOMS, BBSR	DEBA PRASAD MISHRA VS	// 0 //
243	D-WP(C)/25255/2025 WP(C)/18352/2025	M/S MARUTI ESTATE (INDIA) PRIVATE LIMITED, BBSR VS STATE OF ODISHA	GYANA RANJAN MAHAPATRA VS	// 0 //
244	D-WP(C)/26379/2025 WP(C)/18353/2025	MOHAN LAL JAIN VS GOVT. OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
245	D-WP(C)/25592/2025 WP(C)/18354/2025	PRAKASH CHANDRA NAYAK VS STATE OF ODISHA	ASHIT KUMAR DASH VS	// 0 //
246	D-WP(C)/21232/2025 WP(C)/18355/2025	RITA PRIYADARSINI MOHANATY VS STATE OF ODISHA	PARESH KUMAR MOHANTY VS	// 0 //
247	D-WP(C)/26564/2025 WP(C)/18356/2025	SUSHANTA KUMAR SAHU VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
248	D-WP(C)/25425/2025 WP(C)/18357/2025	ADIKANDA PALAI VS STATE OF ODISHA	PRASHANTA KUMAR DAS VS	// 0 //
249	D-WP(C)/26002/2025 WP(C)/18358/2025	HRUSHIKESH PODH VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //

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250	D-WP(C)/25977/2025 WP(C)/18359/2025	ARABINDA MEHER VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// 0 //
251	D-WP(C)/25553/2025 WP(C)/18360/2025	BHAGABAN PATTANAIAK VS STATE OF ODISHA	DEEPAK RANJAN SUNDARAY VS	// 0 //
252	D-WP(C)/23689/2025 WP(C)/18361/2025	SUKANTI ROUT VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
253	D-WP(C)/26557/2025 WP(C)/18362/2025	PRAMOD KUMAR PANDA VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
254	D-WP(C)/26594/2025 WP(C)/18363/2025	NETRANANDA ROUT VS STATE OF ODISHA	VIVEKANANDA JENA VS	// 0 //
255	D-WP(C)/26737/2025 WP(C)/18364/2025	PRADEEPTA KUMAR SAMANTARAY VS STATE OF ODISHA	ATUL TRIPATHY VS	// 0 //
256	D-WP(C)/26560/2025 WP(C)/18365/2025	KIRANBALA NANDA VS STATE OF ODISHA	TARUN PATNAIK VS	// 0 //
257	D-WP(C)/25193/2025 WP(C)/18366/2025	NRUSINGHA CHARAN BEHERA VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	// 0 //
258	D-WP(C)/26467/2025 WP(C)/18367/2025	TIKECHAN PUNJI VS STATE OF ODISHA	INDRAMANI SAHOO VS	// 0 //
259	D-WP(C)/24189/2025 WP(C)/18368/2025	PARADIP PORT AUTHORITY VS STATE OF ODISHA	SATYAPRAKASH DHAL VS	// 0 //
260	D-WP(C)/26702/2025 WP(C)/18369/2025	SASMITA PANDA VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
261	D-WP(C)/25418/2025	NANDA KISHOR SAHU	BIBHUTI BHUSAN PANDA	//

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	WP(C)/18370/2025	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/26081/2025 WP(C)/18371/2025	DEBENDRANATH DAS VS STATE OF ODISHA	ADYASIDHI MISHRA VS	// 0 //
263	D-WP(C)/25617/2025 WP(C)/18372/2025	SAMIRA PRASAD KANDI VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS	// 0 //
264	D-WP(C)/21322/2025 WP(C)/18373/2025	SUMANTA MAJHI VS ODISHA GRAMINA BANK, BBSR	DILIP KUMAR SAHU VS	// 0 //
265	D-WP(C)/25618/2025 WP(C)/18374/2025	BEDA PRAKASH PANI VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS	// 0 //
266	D-WP(C)/25876/2025 WP(C)/18375/2025	JAGATANANDA DHAL VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
267	D-WP(C)/23271/2025 WP(C)/18376/2025	AJAY KUMAR KANDI VS STATE OF ODISHA	RAGHUNATH DAS MOHAPATRA VS	// 0 //
268	D-WP(C)/26202/2025 WP(C)/18377/2025	PADMINI PRADHAN VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
269	D-WP(C)/24793/2025 WP(C)/18378/2025	ASHOK ROUTRAY VS STATE OF ODISHA	DEEPAK RANJAN SUNDARAY VS	// 0 //
270	D-WP(C)/25399/2025 WP(C)/18379/2025	NALITA NAIK VS STATE OF ODISHA	BHAKTA RANJAN BARIK VS	// 0 //
271	D-WP(C)/26424/2025 WP(C)/18380/2025	GURU CHARAN MOHAPATRA VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
272	D-WP(C)/26732/2025 WP(C)/18381/2025	HAREKRISHNA SAHOO VS	SUDHIR KUMAR MALLICK VS	// 0

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273	D-WP(C)/25400/2025 WP(C)/18382/2025	STATE OF ODISHA SADANANDA NAIK VS STATE OF ODISHA	BHAKTA RANJAN BARIK VS	// // ()
274	D-WP(C)/25119/2025 WP(C)/18383/2025	MAYNE BHOI VS STATE OF ODISHA	KIRTAN DANG VS	// () //
275	D-WP(C)/26738/2025 WP(C)/18384/2025	PADMACHARAN PARIDA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// () //
276	D-WP(C)/26739/2025 WP(C)/18385/2025	PRATAP PARIDA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// () //
277	D-WP(C)/26485/2025 WP(C)/18386/2025	SUSIL KUMAR PRADHAN VS STATE OF ODISHA	BISWAJIT MOHANTY VS	// () //
278	D-WP(C)/25128/2025 WP(C)/18387/2025	TAPAN KUMAR PARIDA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// () //
279	D-WP(C)/26044/2025 WP(C)/18388/2025	M/S ARS INFRATECH PARADEEP VS THE SECRETARY, ADMINISTRATIVE DEPARTMENT, PARADEEP PORT AUTHORITY	GAJENDRANATH ROUT VS	// () //
280	D-WP(C)/26741/2025 WP(C)/18389/2025	NIMAIN CHARAN RAJ VS CHAIRMAN, ODISHA GRAMEEN BANK, BBSR	PRABHU PADARBINDA PARIDA VS	// () //
281	D-WP(C)/26110/2025 WP(C)/18390/2025	FIROJ KUMAR TURUK VS REGIONAL TRANSPORT AUTHORITY, KORAPUT	RAJLAXMI BISWAL VS	// () //
282	D-WP(C)/26488/2025 WP(C)/18391/2025	SARASWATI DAS VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// () //
283	D-WP(C)/26133/2025 WP(C)/18392/2025	LOKESH KUMAR JENA VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	// () //

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284	D-WP(C)/25455/2025 WP(C)/18393/2025	M/S BAJRANG STEEL,CTC VS COMMISSIONER OF CT AND GST,CTC	KSHIROD KUMAR SAHOO VS	// 0 //
285	D-WP(C)/23784/2025 WP(C)/18394/2025	PRAMILA SWAIN VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// 0 //
286	D-WP(C)/26443/2025 WP(C)/18395/2025	SAKIRUN NISHA VS COLLECTOR AND D.M, KHURDA	UMA CHARAN MISHRA VS	// 0 //
287	D-WP(C)/24531/2025 WP(C)/18396/2025	ANANTA KUMAR BEHERA VS THE COMMISSIONER CUM SECRETARY, DEPTT. OF HIGHER EDUCATION, GOVT. OF ODISHA	SANDHYARANI PANI VS	// 0 //
288	D-WP(C)/26094/2025 WP(C)/18397/2025	DR SANJIB KUMAR MOHANTY VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
289	D-WP(C)/16948/2025 WP(C)/18398/2025	M/S BAJRANG METALLICS LTD., ROURKELA VS M/S SHIVOM MINERALS (P) LTD., SUNDARGARH	JAGJIT SINGH CHHABRA VS	// 0 //
290	D-WP(C)/25221/2025 WP(C)/18399/2025	DEPT. OF WATER RESOURCES, GOVT. OF ODISHA VS KARUNAKAR ROUTRAY	SONAK MISHRA, A.S.C VS	// 0 //
291	D-WP(C)/25316/2025 WP(C)/18400/2025	PRAVAKAR NAYAK VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //
292	D-WP(C)/24035/2025 WP(C)/18401/2025	BIJAYANANDA BEHERA VS STATE OF ODISHA	RABINDRA KUMAR PATNAIK VS	// 0 //
293	D-WP(C)/26541/2025 WP(C)/18402/2025	ARUN KUMAR DAS VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
294	D-WP(C)/24929/2025 WP(C)/18403/2025	RABINARAYAN PRUSTY VS DISTRICT JUDGE, ANGUL	 VS	// 0 //
295	D-WP(C)/22762/2025	BHARATI SAHOO	DILIP KUMAR SAHU	//

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	WP(C)/18404/2025	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/26608/2025 WP(C)/18405/2025	SRIDHAR PRASAD SAHU VS STATE OF ODISHA	SANJIBANI MISHRA VS	// 0 //
297	D-WP(C)/26700/2025 WP(C)/18406/2025	RASMITA NAYAK VS STATE OF ODISHA	RAJIB RATH VS	// 0 //
298	D-WP(C)/24889/2025 WP(C)/18407/2025	NIBEDITA BISHOYI VS THE PRINCIPAL SECRETARY OF GOVERNMENT, GOVT. OF ODISHA	SANDHYARANI PANI VS	// 0 //
299	D-WP(C)/25834/2025 WP(C)/18408/2025	LOKANATH MOHANTY VS STATE OF ODISHA	TUSAR KANTA MAHANTA VS	// 0 //
300	D-WP(C)/23660/2025 WP(C)/18409/2025	SASMITA NAYAK VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
301	D-WP(C)/23173/2025 WP(C)/18410/2025	HARINARAYAN NANDA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
302	D-WP(C)/25835/2025 WP(C)/18411/2025	HRUSHIKESH PRAHARAJ VS STATE OF ODISHA	TUSAR KANTA MAHANTA VS	// 0 //
303	D-WP(C)/25656/2025 WP(C)/18412/2025	M/S DASH BROTHERS AND SONS CONSTRUCTION, BARGARH VS UNION OF INDIA	ASIT KUMAR DASH VS	// 0 //
304	D-WP(C)/24744/2025 WP(C)/18413/2025	NIHAR RANJAN BARIK VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
305	D-WP(C)/25839/2025 WP(C)/18414/2025	DR.DEBENDRA KUMAR MISHRA VS STATE OF ODISHA	TUSAR KANTA MAHANTA VS	// 0 //
306	D-WP(C)/26663/2025 WP(C)/18415/2025	M/S ANJALI SAHU, SUBARNAPUR VS	KSHIROD KUMAR SAHOO VS	// 0

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307	D-WP(C)/23675/2025 WP(C)/18416/2025	COMISSIONER OF CT AND GST, CUTTACK YEASIR NAWAZ VS STATE OF ODISHA	SIDDHARTHA SAMAL VS	// // 0 //
308	D-WP(C)/26715/2025 WP(C)/18417/2025	M/S.SHIPTEK MARINE SOLUTIONS PVT.LTD., GOA VS PARADEEP PORT AUTHORITY, PARADEEP, JAGATSINGHPUR	TUSAR KUMAR MISHRA VS	// 0 //
309	D-WP(C)/26784/2025 WP(C)/18418/2025	SUSAMA SAHANI VS STATE OF ODISHA	SUDEEPTA KUMAR SINGH VS	// 0 //
310	D-WP(C)/25243/2025 WP(C)/18419/2025	BIBHU NANDAN KESHARI NAYAK VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	// 0 //
311	D-WP(C)/26803/2025 WP(C)/18420/2025	BHARATI KANTA RAO VS THE CHAIRMAN CUM MANAGING DIRECTOR, KHURDA	AKSHAYA KUMAR JENA VS	// 0 //
312	D-WP(C)/25210/2025 WP(C)/18421/2025	BAMAN KUMAR MUDULI VS INDIAN BANK, CHENNAI	ANIRUDHA DAS VS	// 0 //
313	D-WP(C)/25251/2025 WP(C)/18422/2025	RAMESH KUMAR PADHEE VS STATE OF ODISHA	SANTOSH KUMAR NANDA VS	// 0 //
314	D-WP(C)/25263/2025 WP(C)/18423/2025	KANAKALATA SWAIN VS STATE OF ODISHA	HARISH CHANDRA SAHOO VS	// 0 //
315	D-WP(C)/25395/2025 WP(C)/18424/2025	BABU NAHAK VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
316	D-WP(C)/26631/2025 WP(C)/18425/2025	MAMATA MANJARI SARANGI VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	// 0 //
317	D-WPCRL/19404/2025 WPCRL/81/2025	NADU PANGI VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	// 0 //

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318	D-WPCRL/19757/2025 WPCRL/82/2025	PUJA PARIDA VS STATE OF ODISHA	SASANKA SEKHAR SATAPATHY VS	JAJPUR SADAR /181 /2025 () //
319	D-WPCRL/19421/2025 WPCRL/83/2025	SUSHREE SUBHASHREE PANDA VS STATE OF ODISHA	TIRTH KUMAR SAHU VS	/ /0 () //
320	D-ABLAPL/17067/2025 ABLAPL/7822/2025	BHIMASEN JENA VS STATE OF ODISHA	PRATAP KUMAR MOHANTY VS	BAGHAMARI /17 /2023 () //
321	D-ABLAPL/18329/2025 ABLAPL/7823/2025	UPENDRA MUDULI VS STATE OF ODISHA	NIRA SUNDAR PANDA VS	ITAMATI /141 /2025 () //
322	D-ABLAPL/19567/2025 ABLAPL/7824/2025	DIPTI RANJAN SAHOO VS STATE OF ODISHA	SATYA RANJAN MULIA VS	DHENKANAL TOWN /247 /2025 () //
323	D-ABLAPL/19569/2025 ABLAPL/7825/2025	SAUDAGAR MOHANTY @ SOUDAGAR VS STATE OF ODISHA	BIJAYA KUMAR SAHOO VS	ODAGAON /249 /2024 () //
324	D-ABLAPL/18690/2025 ABLAPL/7826/2025	BHIMASEN KANHAR VS STATE OF ODISHA	SURENDRA KUMAR BISWAL VS	PHIRINGIA /135 /2025 () //
325	D-ABLAPL/19588/2025 ABLAPL/7827/2025	AKASH JENA VS STATE OF ODISHA	SURESH KUMAR JENA VS	JAJPUR SADAR /153 /2025 () //
326	D-ABLAPL/18697/2025 ABLAPL/7828/2025	LIPUNI DAS VS STATE OF ODISHA	DEBASHIS ROUSTRAY VS	NAYAPALLI P.S. /390 /2023 () //
327	D-ABLAPL/19591/2025 ABLAPL/7829/2025	CHITARANJAN ROUT VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	DHENKANAL SADAR /513 /2025 () //
328	D-ABLAPL/18757/2025 ABLAPL/7830/2025	UMESH SAMAL VS STATE OF ODISHA	SURESH CHANDRA PRADHAN VS	KENDRAPARA /119 /2025 () //
329	D-ABLAPL/19606/2025	SURESH KUMAR MALLIK	RAJENDRA NARAYAN ROUT	BERHAMPUR TOWN /227 /2025

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	ABLAPL/7831/2025	VS STATE OF ODISHA	VS	() //
330	D-ABLAPL/18876/2025 ABLAPL/7832/2025	ANISH KUMAR SWAIN VS STATE OF ODISHA	BISHNU PRASAD MALLICK VS	CHANDRASEKHARPUR /31 /2023 () //
331	D-ABLAPL/19651/2025 ABLAPL/7833/2025	NRIMAL PATRA @ NIRMALA PATRA VS STATE OF ODISHA	AMITAV TRIPATHY VS	KANTAMAL /18 /2025 () //
332	D-ABLAPL/19164/2025 ABLAPL/7834/2025	SURYAKANTA MAJHI VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	BANARAPAL /236 /2025 () //
333	D-ABLAPL/19674/2025 ABLAPL/7835/2025	HUSSAIN @ HUSEN KHAN VS STATE OF ODISHA	ALOK KUMAR PANDA VS	JAGATSINGPUR /451 /2025 () //
334	D-ABLAPL/19629/2025 ABLAPL/7836/2025	ANANTA CHARAN PANDA VS STATE OF ODISHA	KISHORE CHANDRA RAJGURU MOHAPATRA VS	BOLAGARH P.S. /139 /2025 () //
335	D-ABLAPL/19713/2025 ABLAPL/7837/2025	JAGAMOHAN PRADHAN VS STATE OF ODISHA	PARSURAM PANDA VS	INDUASTRIAL,NISA /185 /2025 () //
336	D-ABLAPL/19638/2025 ABLAPL/7838/2025	KAPILESWAR MENDELI VS STATE OF ODISHA	AMITAV TRIPATHY VS	KANTAMAL /32 /2025 () //
337	D-ABLAPL/19727/2025 ABLAPL/7839/2025	PANDAB SAHOO VS STATE OF ODISHA	ASWINI KUMAR MISHRA (3) VS	BOLAGARH P.S. /130 /2025 () //
338	D-ABLAPL/19640/2025 ABLAPL/7840/2025	BIRANCHI KARMI VS STATE OF ODISHA	AMITAV TRIPATHY VS	KANTAMAL /27 /2025 () //
339	D-ABLAPL/19612/2025 ABLAPL/7841/2025	SABITA ROUT VS STATE OF ODISHA	KABIRAJ PRADHAN VS	BANSADA /383 /2024 () //
340	D-ABLAPL/19646/2025 ABLAPL/7842/2025	PRASANTA PRADHAN @ MUNA VS	JYOTIRMAYA SAHOO VS	TANGI (KHURDA) /36 /2016 ()

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341	D-ABLAPL/19730/2025 ABLAPL/7843/2025	STATE OF ODISHA KHAGESWAR BEHERA @ GHUNDA BEHERA VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	// RAJKANIKA /332 /2025 () //
342	D-ABLAPL/19647/2025 ABLAPL/7844/2025	BINOD NAYAK @ BABULU NAYAK VS STATE OF ODISHA	MRUGANKA MAULI PATNAIK VS	BALIPATNA /289 /2025 () //
343	D-ABLAPL/19233/2025 ABLAPL/7845/2025	STATE OF ODISHA SOHEL ALLI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BOLANGIR TOWN /409 /2025 () //
344	D-ABLAPL/19732/2025 ABLAPL/7846/2025	STATE OF ODISHA SADANANDA PRADHAN VS STATE OF ODISHA	ARIJEET MISHRA VS	BANKI /216 /2025 () //
345	D-ABLAPL/19250/2025 ABLAPL/7847/2025	STATE OF ODISHA DEBASISH MISHRA VS STATE OF ODISHA	JYOTIKANTA MAHAPATRA VS	KHANDAPARA /158 /2025 () //
346	D-ABLAPL/19260/2025 ABLAPL/7848/2025	JAYAKRISHNA @ JAYAKRISHNA MISHRA VS STATE OF ODISHA	JYOTIKANTA MAHAPATRA VS	KHANDAPARA /158 /2025 () //
347	D-ABLAPL/19799/2025 ABLAPL/7849/2025	KISHOR KUMAR SETHY VS STATE OF ODISHA	DEBADATTA MOHANTY VS	NANDANKANAN /198 /2025 () //
348	D-ABLAPL/19444/2025 ABLAPL/7850/2025	BITU @ TRINATH SARAF VS STATE OF ODISHA	SACHIDANANDA PADHEE VS	SOHELLA /171 /2025 () //
349	D-ABLAPL/19496/2025 ABLAPL/7851/2025	SURESH CHANDRA ROUT VS STATE OF ODISHA	BRUNDABAN ROUT VS	MAHILA P.S. BUXIBAZAR /95 /2025 () //
350	D-ABLAPL/19501/2025 ABLAPL/7852/2025	MUNA BHOI VS STATE OF ODISHA	GYANA RANJAN DHAL VS	AIR FIELD P.S. /361 /2024 () //
351	D-ABLAPL/19853/2025 ABLAPL/7853/2025	SUDHAKAR MAHARANA @ LIPU VS STATE OF ODISHA	AMIT BISWAL VS	COLLIERY /103 /2016 () //

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352	D-ABLAPL/19516/2025 ABLAPL/7854/2025	JATIN CHANDRA DISHREE @ BIJU @ BIJU DISRI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	DUNGURIPALI /113 /2025 () //
353	D-ABLAPL/19648/2025 ABLAPL/7855/2025	SK. SAMIM VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BANAPUR P.S. /43 /2022 () //
354	D-ABLAPL/19913/2025 ABLAPL/7856/2025	AMARJEET SINGH @ AMARJET SINGH VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	JHARSUGUDA SADAR /215 /2025 () //
355	D-ABLAPL/19655/2025 ABLAPL/7857/2025	PRAKASH SAMAL @ BISWANATH SAMAL VS STATE OF ODISHA	SATYA RANJAN MULIA VS	CHOUDWAR /349 /2025 () //
356	D-ABLAPL/19849/2025 ABLAPL/7858/2025	MAMATA BEHERA VS STATE OF ODISHA	SANJIB MOHANTY VS	KULIANA /121 /2025 () //
357	D-ABLAPL/19656/2025 ABLAPL/7859/2025	ABHAY KUMAR SWAIN @ ABHI SWAIN VS STATE OF ODISHA	AMITAV TRIPATHY VS	FATEGARH /203 /2025 () //
358	D-ABLAPL/19662/2025 ABLAPL/7860/2025	KAILASH CH. MOHANTY @ KAILASH CHANDRA MOHANTY @ KAILASH MOHANTY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NIMAKHANDI /252 /2024 () //
359	D-ABLAPL/19666/2025 ABLAPL/7861/2025	SK. RAFIK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BANAPUR P.S. /43 /2022 () //
360	D-ABLAPL/19670/2025 ABLAPL/7862/2025	JINA MAHARANA @ PRIYARANJAN MOHARANA VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	ANGUL TOWN /246 /2023 () //
361	D-ABLAPL/19675/2025 ABLAPL/7863/2025	SANGRAMA ROUT @ SANKAR ROUT VS STATE OF ODISHA	SATYABRATA DASH VS	DHARMASALA /351 /2025 () //
362	D-ABLAPL/18489/2025 ABLAPL/7864/2025	RADHASHYAM JENA VS STATE OF ODISHA	KUMAR KASHYAP VS	BHOGRAI /74 /2024 () //
363	D-ABLAPL/19677/2025	ALIVA PRADHAN	MOHENDRA KUMAR MOHAPATRO	BINJHARPUR /465 /2024

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	ABLAPL/7865/2025	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/18957/2025 ABLAPL/7866/2025	SAMBHUNATH OJHA VS STATE OF ODISHA	SARADA PRASAD DASH VS	KHAIRA /268 /2023 () //
365	D-ABLAPL/18986/2025 ABLAPL/7867/2025	KRUSHNA CHANDRA ROUT VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	ATHGARH /127 /2025 () //
366	D-ABLAPL/19680/2025 ABLAPL/7868/2025	SUBHAM CHOUDHURY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	HINJILI /496 /2025 () //
367	D-ABLAPL/19248/2025 ABLAPL/7869/2025	CHHOTUA @ PRATAP BEHERA VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	// J.M.F.C., BETANATI(Mayurbhanj) 2(A)CC/0000239/2025
368	D-ABLAPL/19686/2025 ABLAPL/7870/2025	MINAKETAN SAHOO VS STATE OF ODISHA	MANORANJAN MUDULI VS	DHENKANAL SADAR /519 /2025 () //
369	D-ABLAPL/19419/2025 ABLAPL/7871/2025	BHAGIRATHI SAHOO VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	NARASINGHPUR /90 /2025 () //
370	D-ABLAPL/19840/2025 ABLAPL/7872/2025	GOURAB SETHI VS STATE OF ODISHA	SWAGATIKA PANDA VS	RAMBHA (KHALLIKOTE) /773 /2024 () //
371	D-ABLAPL/19848/2025 ABLAPL/7873/2025	PINKU PARIDA VS STATE OF ODISHA	ASHOK DAS VS	HINJILI /492 /2025 () //
372	D-ABLAPL/19711/2025 ABLAPL/7874/2025	PRAVASINI SAHU VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	COLLIERY /692 /2024 () //
373	D-ABLAPL/19712/2025 ABLAPL/7875/2025	TUNU AGRAWAL VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	JONK /70 /2025 () //
374	D-ABLAPL/19552/2025 ABLAPL/7876/2025	NASIMA BIBI VS	JYOTIRMAYA SAHOO VS	KHURDA SADAR /175 /2025 ()

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375	D-ABLAPL/19737/2025 ABLAPL/7877/2025	STATE OF ODISHA DINGA MAJHI VS STATE OF ODISHA	AMLAN MOHANTY VS	// MOHANA /216 /2024 () //
376	D-ABLAPL/19937/2025 ABLAPL/7878/2025	MUKUNDA BALIARSINGH VS STATE OF ODISHA	AMULYA KUMAR NAYAK VS	KOTOAGARH /63 /2025 () //
377	D-ABLAPL/19977/2025 ABLAPL/7879/2025	GYAN RANJAN PARIDA @ TULU SAHU VS STATE OF ODISHA	GYANENDRA CHANDRA SWAIN VS	MADHUPATNA /134 /2025 () //
378	D-ABLAPL/19829/2025 ABLAPL/7880/2025	SAPAN KUMAR MEHER @ MILU VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	JUNAGARH /442 /2025 () //
379	D-ABLAPL/19982/2025 ABLAPL/7881/2025	JAGA KHUNTIA VS STATE OF ODISHA	GYANENDRA CHANDRA SWAIN VS	MADHUPATNA /134 /2025 () //